Sl. No.	Airport	2016-17	2017-18	2018-19
57.	Rajahmundry	0.99	1	1.71
58.	Tirupati	2.39	2.33	3.25
59.	Tiruchirapalli	6.03	7.38	7.5
60.	Trivandrum	17.43	6.66	
61.	Vijayawada	2.31	2.94	4.47
62.	Agatti	0.11	0.14	0.13
63.	Puducherry		0.02	0.14
64.	Belgaum	0.4	0.56	0.28
65.	Tuticorin	0.38	0.36	0.66
66.	Visakhapatnam	9.01	9.71	9.43
67.	Agartala	4.74	5.54	5.51
68.	Bagdogra	6.22	9.09	11.14
69.	Barapani (Shillong)	0.05	0.06	0.05
70.	Dimapur	0.59	0.8	0.78
71.	Imphal	3.5	4.21	4.87
72.	Jorhat	0.23	0.31	0.34
73.	Lilabari	0.05	0.06	0.04
74.	Dibrugarh	1.24	1.42	1.39
75.	Silchar	0.86	1.52	1.38
76.	Tezpur	0.03	0.03	0.01
77.	NSCBI Airport Kolkata		0.07	
	Total	280.37	290.53	231.41

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Dependency on CISF for security of airports

1905. SHRI RAKESH SINHA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is totally dependent on Central Industrial Security Force (CISF) for security of airports;
- (b) the manner in which Government is considering to deal with the pressure of increasing passengers/air services in Delhi, Mumbai, Kolkata and Chennai airports; and

(c) the number of security lapses occurred in the above mentioned airports since 2017 to 2019?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) No, Sir. As per the Rule 88A of Aircraft Rules, 1937, security agency is to be designated by Central Government for providing civil aviation security. Accordingly, at 61 operational airports, Central Industrial Security Force (CISF) is designated as the aviation security agency. On the remaining operational airports other agencies *viz*. State Police, Central Para Military Forces (CPMFs) are deployed.

- (b) The infrastructure requirements are assessed and planned based on the passenger traffic projections in all airports including Delhi, Mumbai, Kolkata, Chennai airports.
- (c) During the period from 2017 to 2019, 17 security lapses have been reported in Delhi, Kolkata, Mumbai and Chennai airports.

Construction of airport at Begusarai in Bihar

†1906. SHRI RAKESH SINHA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of new airports proposed to be developed by Government;
- (b) the number of new airports proposed to be constructed and currently undergoing construction;
- (c) whether there is any proposal to establish an airport at Begusarai in Bihar; and
 - (d) if not, whether Government would consider in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Government of India, Ministry of Civil Aviation has formulated a Greenfield Airport Policy for development of Greenfield Airports across the country. In line with the Policy, Government of India has granted 'in principle' approval for setting up of 21 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai, Sindhudurg and Shirdi in Maharashtra, Bijapur, Gulbarga, Hassan and Shimoga in Karnataka, Kannur in Kerala, Durgapur in West Bengal, Datia in Gwalior (Madhya Pradesh), Pakyong in Sikkim, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry,

[†] Original notice of the question was received in Hindi.